COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 194 OF 2016 &
I.A. No. 415 OF 2016

Dated: 27th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. …Appellant(s)
vs.
M/s Everest Power Pvt. Ltd. & Ors. …Respondent(s)

Counsel for the Appellant(s)	:	Ms. Swapna Seshadri Ms. Neha Garg Mr. Sandeep Rajpurohit
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for PSERC/R-3 Mr. Ankur Gupta for R.1 Mr. Vishrov Mukherjee Ms. Nishtha Kumar for R-2

ORDER

List the matter on ***10.11.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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